

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1787  
ANSWERED ON:22.08.2012  
COAL MINING PROJECT  
Singh Dr. Raghuvansh Prasad

**Will the Minister of COAL be pleased to state:**

- (a) whether his ministry has cleared coal mining project at Mahaan and Chhatrasal in Madhya Pradesh even on objection of the Ministry of Environment and Forests;
- (b) if so, the details thereof and the grounds on which both coal mining projects have been cleared;
- (c) the details of coal reserves available in both coal mines and the details of revenue that is likely to be earned by the Government from both the coal mines;
- (d) the details of investment made in both the coal mines by the operators; and
- (e) the details of the features of the agreement signed with the operations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): Mahan coal block has been allocated jointly to M/s Essar Power Ltd. and M/s Hindalco Industries Ltd. with geological reserves of 137.04 Million Tonnes and 89.076 Million Tonnes respectively. Chatrasaal coal block has been allocated to M/s Sasan Power Ltd. with geological reserves of 150.00 Million Tonnes. The companies are liable to pay Royalty at the rates specified by the Government on production of coal. The Mining Plans for the above blocks are approved. Group of Ministers held on 30.05.2012 decided to give forest clearance to these coal blocks stipulating certain conditions. However, the Mining Leases for the above blocks have not been executed by the concerned State Governments.

(d) & (e): As reported by the Coal Controller, the investment for the coal mining project of Mahan coal block as on 31.03.2012 is Rs.71 crores and M/s Sasan Power Ltd. has invested Rs.1260 crores in the coal mining projects which include three coal blocks, namely Moher, Moher Amlori Extn. and Chatrasaal. The coal block allocatee has to comply with the terms and conditions of the allocation letter as well as the conditions prescribed in the Mining Lease granted by the concerned State Government.